# **A STEP BY STEP GUIDE FOR EFILING** (efiling for High courts & District Courts of India)







Circulated by e committee Supreme Court of India

# A Step by Step Guide for efiling

# (For High courts & District Courts of India)



Authored by R.Arulmozhiselvi, Ubuntu cum CIS Master Trainer; OSD, Tamil Nadu State Judicial Academy .

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Authored by, R. Arulmozhiselvi, M.L., Ubuntu cum CIS Master Trainer, OSD, Tamil Nadu State Judicial Academy , Tamilnadu Judicial Service.

First Edition : May, 2020.

#### **Disclaimer**

This referance material circulated by e-Committee is meant solely for the study and training purpose. References made are indicative and may not be used for any official or judicial reference.

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# A Step by Step Guide for E-filing

# (For High courts & District Courts of India )

# **1.1.Introduction**

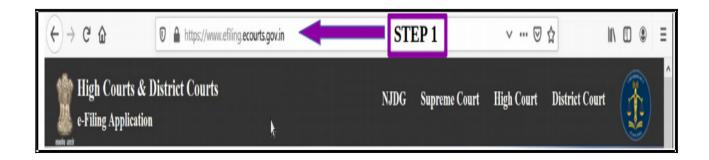
Welcome to the digital world of E-filing of High courts /District courts of India and this user guide will help you with step by step how to efile your case in the online efiling portal. Follow this step by step guide and Start E-filing your cases from the comfort of your Office and And join the new band of **DIGITAL ERA ADVOCATE**.

# **1.2.Getting Started**

- Before starting efiling confirm and ensure the following details:
- You must be a registered Advocate in www.efiling.ecourts.gov.in
- If you are not a registered Advocate, immediately register today in the efiling portal by watching our helpline tutorial/manual.
- <u>To Watch the Help video / manual click on this hyperlink</u> <u>https://efiling.ecourts.gov.in/help.</u>
- Unless you are a registered user you cannot efile a new case
- Keep you registered user name and Password ready. Lets start efiling a new case
- Lets start e filing a new case .

# 1.3. E.Filing portal <u>www.efiling.ecourts.gov.in</u>

Type (<u>www.efiling.ecourts.gov.in</u>) in your browser you will reach the filing online portal.



# 1.4. Select your< state>

- (i) by clicking on the drop list (or)
- (ii) by clicking the state directly from the India map



# High Courts & District Courts e-Filing Application

# 1.5.Login

- Type the login id and password
- Enter the captcha
- Click on LOGIN button.

#### 1.5.1 Forgot password :

If you forget your password or User-Id, you can click on the same and can enter your 10 digit mobile number or valid email id which you had registered with e Filing Portal at the time of Registration and then rest your password..

Mobile Number Please enter your valid email id registered with eFiling Portal. Enter Email id CAPTCHA 3_060_68 Captcha SEND MAU	FORG	Please Enter your 10 digit mobile no. registered with eFiling Portal				
CAPTCHA 306068 Captcha						
<sup>3</sup> <sub>0</sub> 60 <sub>6</sub> 8 ← Captcha						
SEND MAIL		Captcha				
SEND PARE	SEND MAIL					

#### **1.6. Dashboard :**



(Page 2 of 14)

Dash board is the most important page from where you can keep track of the e filed cases digitally under two head (a) My e filing status and (b) My e filed cases. Let us see one by one.

#### 1.6.1. My e filing status:



The e filing status shows the cases pending for acceptance , the cases not accepted, cases which have deficit court fees the cases pending for scrutiny and which are defective. There is another wonderful option under Draft where you can store all your drafts which are ready for e filing .

## 1.6.2 My e filed cases:



Under e filed cases you can see your list of e filed cases, e filed documents, deficit court fee paid, the list of Interlocutory Applications(IA), the list of Rejected Cases, the list of Idle/

Unprocessed e-Filed cases. So once you e file your case you can keep track of the case digitally using dashboard option without even visiting the court complex.

# 1.7.New case option:

After you login, you will be welcome d by the dashboard with the filing menu list on the left hand side . In the e filing menu list Click on '**New Case'** Option under the dash board which will take you to the form where to file the case .

e-Filing
View Profile Last Login : IP Address :
A Home
New Case

#### **1.8.** Where to file High court /Lower court:

After Choosing the new case option in the dash board page you need to select where you are going to file the case whether in the



High court or in the Lower court . For filing in the High court choose the radio button for High court and for filing in the lower court choose the radio button of the lower court option . And fill the following details through drop box i.e High court , civil or criminal ,Matter Type, Case Type , and whether it is MACT case or not and whether it is an ordinary or Urgent matter. In case of lower court choose the State, the District, the Court Establishment in addition to the above particulars.

NOTE :		
Entry of	f Name, Address, Age and Relation of P	is provided in paperbook, is mandatory to fill at the two of e-filing of the case. etitioner/Respondent should be same as provided in Memo of Party. ired to be enter in "Extra Party" field and it should be same as provided in "Memo of Part
		OWER COURT
High Court*:	SELECT	1
Matter Type * :	SELECT	-
Case Type * :	SELECT	1
Is MACT Matter * :	⊖ Yes ⊖ No	
	Is choosen case type of MACT (Motor	Accident Claim).
Matter Nature * :	Urgent Ordinary	
To Be Listed Before:	SELECT	
purts.gov.in	Reset Submit	

Check all the particulars and if it is correct then click on submit button .If you want to make any corrections then click reset button .

# 1.9. Filling up of forms:

#### 1.9.1.Colour coding:

The next step is to fill the digital forms generated. Before filling up the forms we need to understand the colour coding used in the forms page which will make our task easier.

- Blue colour for the form in use and Active
- Green colour for the form which is completed or Done.
- Orange colour for the forms which are optional;
- **Red** colour for the forms which are **mandatory** to be filled up.

Active Optional Required	Back
Petitioner / 2 Respondent / 3 Extra Information / 4 Extra Party / 5 Case Detail / 6 Act-Section / 7 Subordinate Court / 8 Sign Method / 9 Upload Document / 10 Pay Court Fee / 11 Affirmation / 12 View	

5

Though there are optional forms and optional fields it is advisable to fill up all the details because only then you can have a complete digital picture of your e filed case. And don't

forget that after filling up each and every form click "SAVE" and then "NEXT" .

SAVE	Next

#### **1.9.2.** Complainant/Petitioner form:

In the complainant/petitioner form you need to fill up all the details relating to the petitioner. And the fields with red star are mandatory. But it is advisable to completely fill up all the details. For example the mail is given as optional .But only when you fill up email you can get various alerts to your inbox from the ecourts services. Hence fill up all details and click "SAVE" and then "NEXT".

	Compla	inant / Pe	etitioner Information		
Organisation :	0		Email :	EMAIL	۲
Complainant / Petitioner * :	RAVINDRA MADHAVA	0	Mobile * :	7766554433	Ø
Relation of Complainant /	Father		Address * :	MADHAV TRANSPORT, BALLARI	Ø
Petitioner with relative name *: Relative Name * :	RAMAKRISHNA	0	State * :	KARNATAKA	
Date of Birth :		0	District • :	BALLARI	•
Age * :	45 🛞		Taluka :	SELECT TALUKA	-
Gender*:	Male Female Other		Town :	BELLARY	-
Religion:	HINDU	-	Ward :	SELECT WARD	1
Caste:	HINDU	-	Village :	SELECT VILLAGE PINCODE	0
			Pincode :		
		000	Police Station Code :	Select Police Station	•
		SAVE			

#### **1.9.3.e filing number:**

The Saved Form will generate an e Filing **Number** at the Right Top. It can be noted for your reference.



#### 1.9.4. Respondent form:

The respondent form is similar to the petitioner form and hence fill up all the details relating to the respondent and click "SAVE" and then "NEXT" ..

Organisation :			Email :	EMAIL	
Accused / Respondent • :	RAHUL KUMAR	Ð	Mobile :	MOBILE	
			Address *:	AMARAPURA BALLRI	
Relation of Complainant / Petitioner with relative name:	Father	-			
Relative Name*:	SOMASHEKAR	۲	State *:	KARNATAKA	
Date of Birth :	DD/MM/YYYY	Ð	District :	BALLARI	
Age :	AGE 🕐		Taluka :	SELECT TALUKA	
			Town :	BELLARY	
Gender * :	Male Female Other		Ward :	SELECT WARD	
Religion :	SELECT RELIGION	-	Village :	SELECT VILLAGE	
Caste:	SELECT CASTE	1	Pincode :	PINCODE	
			Police Station Code :	Select Police Station	

After adding all the details you will get the message as respondent added successfully

Respondent added successfully!

## **1.9.5. Extra information Form (optional):**

Passport No :	PASSPORT NUMBER	Ð	Alternate Address :	H.NO., STREET NO, CITY	e
PAN No :	PAN NUMBER	Ð			
			State :	SELECT STATE	
Fax No :	FAX NUMBER	Ð	District :	SELECT DISTRICT	
Phone No :	PHONE NUMBER	Ð	Taluka :	SELECT TALUKA	
Occupation :	OCCUPATION	Ð	Town :	SELECT TOWN	
	CON BUTTON		Ward :	SELECT WARD	
Country :	COUNTRY	Ð	Village :	SELECT VILLAGE	
Nationality :	NATIONALITY	Ð			
	Accuse	d / Respondent E	Extra Information		
Passport No :	PASSPORT NUMBER	Ð	Alternate Address :	H.NO., STREET NO, CITY	Ð
PAN No :	PAN NUMBER	Ð			
			State :	SELECT STATE	
Fax No :	FAX NUMBER	۲	District :	SELECT DISTRICT	
Phone No :	PHONE NUMBER	Ð	Taluka :	SELECT TALUKA	
			Town :	SELECT TOWN	
Occupation :	OCCUPATION	œ			

If you wish to fill up any extra information regarding complainant or accused, like the Passport number, Pan card number, Fax number, Phone number Alternate Address it can be filled up under this form. Though this form is optional it is advisable that these all particulars to be filled up as far as possible. After filling up the extra information, click on Save button and; then Click on Next button. But If you do not want to fill the extra

information about the Complainant/Petitioner or Accused/Respondent then directly click on the **Next** button.

#### 1.9.6. Extra Party Details :

		Extra Party	Information		
	Туре•: ОС	omplainant / Petitioner	Accused / Respondent		
Organisation :	0		Email :	EMAIL	Ð
Accused / Respondent • :	SACHIN	Ð	Mobile :	MOBILE	۲
Relation of Accused / Respondent with relative name:	Father	•	Address *:	AMARAPUR.BALLARI	Ð
Relative Name * :	SOMASHEKAR	Ð	State :	KARNATAKA	Н
Age :	AGE	Ð	District :	BALLARI	
Gender • :	Male Female	Other	Taluka :	SELECT TALUKA	-
Religion:	SELECT RELIGION	-	Town :	SELECT TOWN	-
Caste :	SELECT CASTE	-	Ward :	SELECT WARD	-
			Village :	SELECT VILLAGE	-
			Pincode :	PINCODE	Ð

The Extra Party information arises in cases where there are more than one parties on the Complainants/Accused side or on the Petitioners/Respondents side or on both sides. Though this Form is also optional, it is highly recommended that it need to be filled up because once this form is submitted it cannot be modified later .



#### 1.9.7 Case Details:

The Case Details Form contain the particulars of Cause of Action Details/ Date/ Dispute Place, the claim amount, Any Important Information/ Subject/ Reason, the Prayer, Relief Particulars.

י ב			Case D	etail		
f /	Cause of Action :	ENTER CAUSE OF ACTION	۲	Date of Cause of Action :	02/04/2020	0
'				Claim Amount :	AMOUNT	۲
Э	Important Information or Subject or Reason :	SUBJECT OR REASON	۲	Relief Claim :	THE PLAINTIFF PRAYS FOR	
/	Prayer :	Permanent Injunction	٣		PERMANENT INJUNCTION AGAINST DEFENDANT NO. RESTRAINING THEMHIM FROM	
/	Hide Parties:	0			@ I	®
9						
f			Dispute Arisi	ng Out Of		
'	State :	SELECT STATE	•	Taluka :	SELECT TALUKA	-
	District	SELECT DISTRICT	•	Village :	SELECT VILLAGE	-
	1		Previous	SAVE Next		

#### **1.9.7.1. Hide Party:**

Hide party is an important option in Case details form. In case of offenses against women and children, POSCO act matrimonial disputes wherever law mandates the protection of the identity of the Victim or petitioner then this option should be enabled so that the privacy of the petitioner will be protected and the mandate of law can be complied with. Hence the identity of the Hide party option enabled person will not be revealed in the digital screens !

#### 1.9.8. Act-Section:

Fill the details of the Act and Section and save the details and then click Next to move to the next form .

	Ac	t Information		
Act*:	CODE OF CIVIL PROCEDURE	Act Section*:	ORDER,21,RULE,11	٢
	Add more			
	Previous	VE Next		

#### **1.9.9.Signing Method:**

- In the e-signing option, there are three options to sign
- uploaded and later on e signing Using Aadhar
- uploaded using digital signature digital token.
- Uploaded and later on e signing using mobile OTP. You can choose any one option and then proceed further by clicking SAVE and NEXT.

Document(s) PDF(s) will be * :	Ouploaded and later on eSigned using my Aadhaar
	Ouploaded digitally signed using Digital Token
	Ouploaded and later on eVerified using mobile OTP
If eSign using Aadhaar will be failed two tim further.	tes due to any technical reasons. e-Verification using Mobile will be automatically displayed at the very same page to proceed
	ed documents only. If you have digital token, you can upload documents digitally signed by token. Otherwise later you have to eSign re it is suggested to choose the option carefully as you will not be able to change this option later during filing of this Case.
	Previous SAVE Next

**1.9.10. Upload Document:** 

	ocuments * : Se	lect Document	Documents Title * :	DOCUMENT TITLE	(	T
		No file selected.				
Sho	size 20MB .	Previ	DUS UPLOAD Next	Search:		
#	Document Name	Uploaded Documents		Index	Pages	Remove
1	PETITION	ECKABIFF000122020_PETITION.pdf PETITIOCCOPY, 66918fe90d112dddb5d14a8dc1b1330b5f8		1 - 1	1	🛍 Delet
	VAKALATHANAMA	CKABIFF000122020_VAKALATHAN VAKALATHNAMA,	IAMA.pdf,	2 - 3	2	🛍 Delet

When you have documents to upload use this option and upload the documents. Choose the document type, document title and attach the document file which should not be more than 50 MB and click upload. The uploaded document will be displayed. If you have wrongly uploaded any document you can use the delete option and the delete it Then, you may upload the correct document. Once all the documents are uploaded, click on **Next** button.

	Doc	ument Information			
Ecoumonte * :	Select Document	Documents Title * :	DOCIMENTITILE		٢
File **	Drowse No file selected.				
CTE : Please uplead p epize 20MB .	f file only (PDF file hame max length car bo 45 cha	ractors only. Only digits, characters, c	paces, hyphone and uncorp	coroc are all	ewed.), Max. Pt
TO EV EVMB .	Frevious		_		
	Hevbu				
now 10 r entries			Stat	dı.	
	Uploaded Documents		Sear Inde		Remove
# Document Name	Uploaded Documents				Remove ff Delete
# Document Name	Uploaded Documents	800dba/Or4act19838acd8ct61¢	Inde	x Pages	
# Document Name	Uploaded Documents ECKABIFF000122020 PETITION.pdf. PETITION COPY. 66918/b00011280db541488dc1b193(b5/917		Inde	x Pages	

10

#### **1.9.11.Pay court fees:**

For making payment of court fee you can make online payment or through Challan payment and upload the challan details. After filing up payment details and clicking submit button, then click on **Next** button.

Fee type * :	Select	Ŧ	Bank Name :	SELECT	•
Fee Amount * :	FEE AMOUNT	۲	Challan/ Cheque/ DD/ eChallan No. * :	CHALLAN/ CHEQUE/ DD/ ECHALLAN NC	۲
Payment Mode * :	SELECT		Challan/ Cheque/ DD/ eChallan Date * : Select Party * :	CHALLAN/ CHEQUE/ DD/ ECHALLAN D/	0
Upload Receipt * :	Browse No file selecte	əd.			
NOTE : Please upload pdf file only size 20MB .	(PDF file name max. length can I	be 45 characters only.	Only digits, characters, spaces, hyp	hens and underscores are allowed.). Max. Pl	DF file
		Previous U	pload Next		

# **1.9.12** Affirmation and Verification of Applicant.

I. Applicant/Complainant/ Litigant Affirmation.

	Applicant/Complainant/Litigant Affirmation	n
Applicant/Complainant/Litigant Affirmation	View Applicant/Complainant/Litigant Affirmation	
•	One Time Password (OTP) has been sent to your mobile	66.
Mobile OTP * :	1  <b>I</b>	Verify OTP

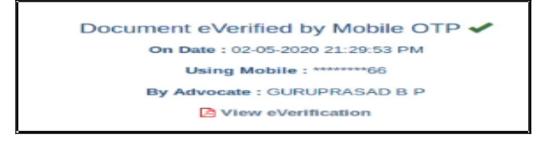
- Type the Name of the Applicant
- Type the mobile number of the Applicant
- Click on Send OTP button. Then, type the OTP received in the mobile number of the applicant and then Click on Verify OTP button.



#### **1.9.13.** Advocate Identification and Verification:

Advocate Identification and Verification :	Advocate Identification and Verification   tion :			
Name * :	NAME	0		
Mobile * :	MOBILE	0		

- After the e-verification of applicant, then Advocate identification also to be verified accordingly.
- Type the name of the advocate
- Type the mobile number of the Advocate
- Click on the **Send OTP button. Then**, type the OTP received to your registered mobile number and then Click on **Verify OTP** button.



• After the verification of (i)the applicant and (ii) the Advocate, then Click on the **Next** button.

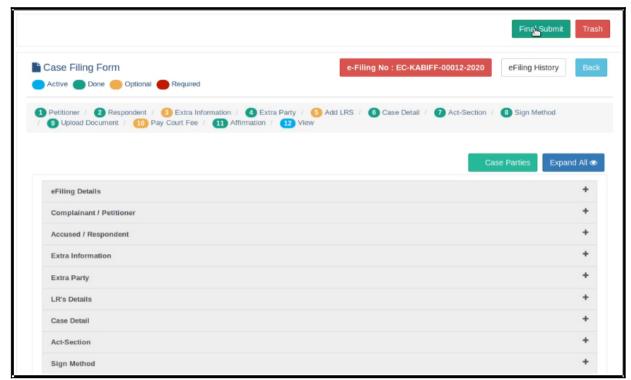
#### 1.9.14 . View:

After filling up all the details, the filled up form details can be viewed using the 'EXPAND ALL" option or click on + to view the details against each category.

# 1.10. Final submit:

After checking all the details click the option "FINAL SUBMIT"





## 1.11. Submitted for approval of e filing admin :

#### E-filing number EC-KABIFF-00012-2020 submitted successfully for approval of E-filing Admin.!

After final submit you will get the message that the e filing case number XXXX submitted successfully for approval of e filing admin.

# 1.12.Generate acknowledgment:

You can also generate acknowledgment for filing by clicking on **Pending Acceptance** option in the dashboard. From the files in the **"Pending Acceptance option"**, find



out case by looking into the e filing no, case details, date and time of submission. and click on the e filing number of the concerned case as shown below.

Show	10 - entries			Search:
	eFiling No.	Туре	Case Details	Submitted
1	EC-KABIFF- 012-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	RAVINDRA MADHAVA Vs. RAHUL KUMAR	02/05/2020 09.30.33 P
2	EC-KABIFF- 00011-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	RAMAKRISHNA VS. RENUKESH	02/05/2020 08.54.42 P
3	EC-KABIFF- 00010-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	PRAGATHI KRISHNA GRAMINA BANK Vs. ABC	02/05/2020 08.14.43 P

Then Click on the e Filing **Acknowledgment** button Now, the e filing acknowledgment gets downloaded automatically in PDF form as shown below.

Г

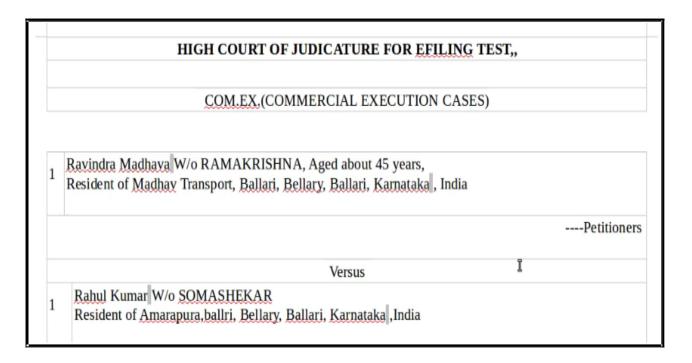
	e-Filing No	:	EC-KABIFF-00012-2020	e-Filed Date/Time	:	02-05-2020 09:30:33 PM
· · · · ·	Petitioner	:	RAVINDRA MADHAVA			
000	Respondent	:	RAHUL KUMAR			
When the	IA(s)	:	0			
	Advocate	:	Guru Prasad (KAR/1000/2019)	Matter Nature	:	Ordinary
	Efiling Admin	:	IV ADDL DISTRICT AND			
			SESSIONS JUDGE BALLARI			
			COMMERCIAL COURT			
	Payment Details					

# 1.13. Generate Case party details:

Similarly you can generate the case party details by clicking on the case parties option.

			EFiling Acknowledgement	📥 Case Partie	es Expand A
eFiling Details					-
e-Filed for :	Efiling Test, B	allari, Kamataka			
Nature :	Civil	😑 💿 🛛 Opening efil	ing_ECKABIFF000122020.docx		
Case Type :	COM.EX.(CO	You have chosen to	open:		
	CASES)	efiling_ECKA	BIFF000122020.docx		
Matter Nature :	Ordinary		osoft Word Document (1.7 KB) efiling.ecourts.gov.in		
		What should Firef	ox do with this file?		
e-Filed By :	GURU PRAS	Open with	LibreOffice Writer (default)	~ IPM	
		○ <u>S</u> ave File			
Complainant / Petitioner		Do this auto	omatically for files like this from now or	n	4
Accused / Respondent					-
Extra Information			Cancel	OK	

eFiling Acknowledgement



# 1.14. Logout:

Lastly, you can log out from the current session by going to the **Home** in the dashboard and then click on the **log out** icon on the right side top of the screen.

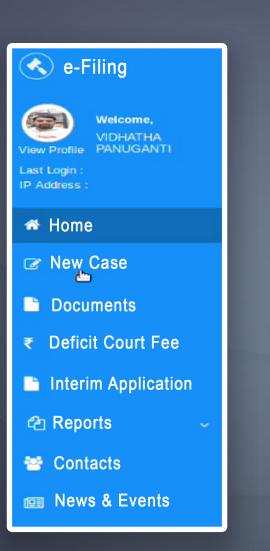


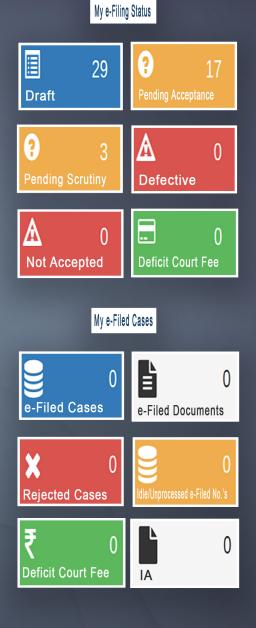
# 1.15.Conclusion:

Thus you can successfully e file a new case in the online e filing portal which has the added advantage of keeping track of the status of the case digitally through Dashboard options. So keep e filing new cases through e filing portal and join the new band of **'Digital Era Advocate''**.

------Start e filing new cases in www.efiling.ecourts.gov.in -------.

# www.efiling.ecourts.gov.in





# **ONLINE EFILING PORTAL** FOR HIGHCOURTS & DISTRICT COURTS IN INDIA

